



Roll No. AP/ 314 /2015

The Bar Council of the State of Andhra Pradesh, Hyderabad
Provisional Certificate of Enrolment as Advocate

This is to certify that Mr. / Ms. *A. Srinivasa Rao*.....

is admitted as an Advocate on the Rolls of the Bar Council of the State of Andhra Pradesh under the Advocates

Act of 1961 (Act 25 of 1961) on this the *Twelfth*..... day of *February*..... 2015

N. Lakshma
Secretary,

Bar Council of the State of Andhra Pradesh.

Note: This certificate is valid upto *11-02-2017*..... or till passing of All India Bar Examination (AIBE) whichever is earlier. This Certificate shall be surrendered at the time of obtaining Original Enrolment Certificate.